## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 64(ND)/2016

IN THE MATTER OF:

M/s. Princep Trade & Finance Pvt. Ltd. & Ors......Petitioners

M/s. BRL Finlease Ltd. & Ors.

.....Respondents

SECTION: UNDER SECTION 397-398 of the Companies Act

Order delivered on 12.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Mr.

Govind Rishi & Mr. Himanshu Vij, Advs.

For the Respondent(s): Ms. Lakshmi Gurung, Mr. Ashish Singh Baghel & Mr.

Rishi Sood, Advocates for Income Tax Dept.

## **ORDER**

This is a part heard matter and the same be listed before the Bench comprising one of us (the President) and Hon'ble Ms. Deepa Krishan, Member (T) on 16.02.2018.

(M. M. KUMAR)

**PRESIDENT** 

(S. K. MOHAPATRA) MEMBER (TECHNICAL)